

# CENTRAL ELECTRICITY REGULATORY COMMISSION

....

## Minutes of the Commission meeting held on 17<sup>th</sup> August, 2010

1.0 The following were present:

1. Dr. Pramod Deo, Chairperson **In Chair**
2. Mr. S. Jayaraman, Member
3. Mr. V.S. Verma, Member
4. Mr. M. Deena Dayalan, Member
5. Mr. Alok Kumar, Secretary
6. Mr. K. Biswal, Chief (F)
7. Mr. Pankaj Batra, Chief (E)
8. Mr. V.M. Deshpande, Chief Advisor
9. Mr. Trilochan Rout, Jt. Chief (Law)
10. Mr. S.C. Shrivastava, Jt. Chief (Engg.)
11. Mr. Rahul Banerjee, Sr. Advisor
12. Mr. S.K. Chatterjee, DC(RA)
13. Mr. S.N. Kalita, DC(F)

2.0 **Item No.1: Amendments to 2009-14 tariff regulations for incorporating peaking tariff, MAT rate and changes consequential to transmission pricing regulations**

The draft regulations may be circulated for previous publication after incorporating the changes as decided in the meeting.

3.0 **Item No. 2: Status of UI related cases in High Court of Allahabad, Lucknow Bench**

After considering the agenda note, the Commission approved the continued engagement of Shri Jayant Bhushan, Senior Advocate and other advocates till the completion of the hearing of these cases.

**4.0 Item No. 3: Proposed Standards of Performance for transmission licensee.**

Draft regulations may be prepared incorporating the changes as indicated during the discussions and submitted for approval.

**5.0 Item No. 4: Draft of new regulations for staff of CERC for incorporating the recommendations of one-Member Committee**

The proposal was approved. It was further directed by Commission that the proposed new regulations should be sent to the Central Government for approval alongwith a self contained proposal for creation of additional posts required for discharge of increased workload and new areas of work. A group of the Members consisting of Member (SJ) and Member (DD) was constituted for recommending the numbers of additional posts in various categories.

**6.0 Item No. 5: Status of the cases where orders are pending for more than 120 days after submission of information by the petitioner sought during technical validation.**

After perusing the status, the Commission gave directions for expeditious disposal of the pending matters.

**7.0 Item No. 6: Status of the pending decisions of the Commission in previous meetings**

After perusing the status, the Commission gave directions for expeditious disposal of the pending matters.

**8.0** The meeting ended with vote of thanks to the chair.

\*\*\*\*